Loss due to Assam Agitation

1262. SHRI SONTOSH MOHAN DEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total amount of loss to the National Exchequer, Central and State Revenue, because of Assam Agitation on production and recovery of oil, tea, timber, etc ;

(b) the extent of loss to life and property caused by riots, arson and disturbances on the issue of Foreign Nationals; and

(c) the total number of deaths due to riots, arson and police firing and the amount of compensation paid by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The prolonged agitation in Assam has caused incalculable harm to the economy of the country. On account of blockade of crude and due to intermittent functioning of Gauhati and Digboi refineries, the country lost about 3.5 million metric tonnes of crude throughout till September, 1980. Approximate value of product losses come to nearly 626 crores. On account of difficulties in providing feed-stocks for the fertilizer plants, at one stage, as many as six fertilizer plants had to be closed down. Jute, plywood, timber and forest products etc. have also suffered. Assam and other States/Union Territories in North Eastern Region have suffered serious set-back in developmental activities. While it is not possible to quantify the actual loss, it would run into several hundreds of crores of rupees. Since August 1979, 235 persons have lost their lives in mob violence and police firing as on 14th November, 1980. Relief and Rehabilitation assistance at the prescribed scales has been made available to the affected persons by the Assam Government from time to time.

नौ-सैनिक अकादमी को कोचीन से अन्यत्र ले जाया जाना

1263. **श्री स्कारिया थामस :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोचीन स्थित नौ-सैनिक अकादमी को इस आधार पर कि कोचीन में सुविधायें अपर्याप्त हैं केरल से बाहर किसी स्थान पर ले जाने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) क्या इस प्रस्ताव के खिलाफ केरल सरकार से केन्द्र को कोई अभ्यावेदन प्राप्त हुआ है; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज वी० पाटिल) : (क) कोचीन स्थित नौ-सेना अकादमी को उसके वर्तमान स्थान से किसी अन्य उपयुक्त स्थान पर ले जाने का प्रस्ताव सरकार के विचाराधीन है ।

(ख) और (ग). जी हां । केरल सरकार से अकादमी को राज्य से बाहर न ले जाने के बारे में अभ्यावेदन प्राप्त हुए है । यदि नौ-सेना अकादमी एजिमाला में बनाई जाये तो केरल सरकार ने नौ-सेना अकादमी की स्थापना के लिए वांछित भूमि मुफ्त में उपलब्ध कराने का प्रस्ताव किया है । उन्होंने यह भी प्रस्ताव किया है कि उक्त अकादमी के अफसरों और कर्मचारियों के लिए आवश्यक सुविधाओं की व्यवस्था करने के लिए भी वे तैयार हैं ।